

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

Petition(s) for Special Leave to Appeal (Civil) No(s).12413-12414/2010

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 29/08/2011 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Prashant Chaudhary,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The ld. Counsel for the petitioner present and prays
for time to file an application for condonation of delay.

Time as prayed for is granted.

List again on 13.10.2011.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

hj